TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

DATED 7TH MARCH, 2006

PETITION No.112(C) OF 2005

Sree Devi Master Media Systems (1) …Petitioner

Vs

M/s Maa Television Network Limited & Anr. …Respondents

BEFORE:

HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON

For Petitioners : Mr.Rakesh Gosain,Advocate

For Respondent No.1 : Mr.Veeranjaneyulu K.L.N.V.,Advocate

ORDER

Learned counsel for the petitioner submits that the dispute between the parties has been settled out of the Tribunal and he seeks permission to withdraw this petition. Permission granted. Petition is dismissed as withdrawn.

……..J
(N. Santosh Hegde)
Chairperson